

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:5886
ANSWERED ON:02.05.2003
HANDLOOM DEVELOPMENT CENTRES
DILEEP SANGHANI

Will the Minister of TEXTILES be pleased to state:

(a) whether handloom Development Centres and Quality Dying Units have been set up in Gujarat with central grants for the benefit of handloom weavers of the State;

(b) If so, the details thereof, district-wise; and

(c) The measures initiated for the overall development of handloom sector in Gujarat?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL (YATNAL))

(a) & (b) Yes, Sir. 7 Handloom Development Centres were sanctioned to be set up in Gujarat out of which 5 Centres are working in Mehsana, Dang, Kutch, Sabarkantha and Amreli Districts. Two Societies at Banaskantha and Mehsana could not set up the Centres and the funds released by the Government of India have been refunded by the State Government.

(c) The Government of India has been implementing various schemes for the overall development of the handloom sector of the country including the State of Gujarat through the following programmes:-

1. Deen Dayal Hathkargha Protsahan Yojana (DDHPY)
2. Marketing Promotion Programme.
3. Handloom Export Scheme.
4. Thrift Fund Scheme
5. Insurance scheme.
6. Health Package Scheme.
7. Design Development Training programme.
8. Workshed-cum-Housing Scheme.
9. Mill Gate Price Scheme.
10. Scheme for Reimbursement of Cenvat on Hank Yarn.
11. Implementation of the Handloom (Reservation of Article for Production) Act, 1985.